

**Title:** Introduction of Contract Labour (Regulation and Abolition) Amendment Bill. (Amendment of section 1, etc.)

15.42 hrs.

SHRIBASU DEB ACHARIA (BANKURA): Sir, I beg to move for leave to introduce a Bill further to amend the Contract Labour (Regulation and Abolition) Act, 1970.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Contract Labour (Regulation and Abolition) Act, 1970.

The motion was adopted.

SHRIBASU DEB ACHARIA (BANKURA): Sir, I introduce the Bill.

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